

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8729 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhavik Bhimjyani Vs. Uday Vinodchandra Shah & Ors.	Hardik Khatri
2.	I.A. No. 8730 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Opticom Infoway Pvt. Ltd. Vs. D-Vois SSV Broadband Pvt. Ltd.	Anuj Tiwari
3.	I.A. No. 8731 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ashok Kumar Jain Vs. Nirmal Kumar Jain & Ors.	Rajiv Ranjan
4.	I.A. No. 8733 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Provident Fund Commissioner Vs. Anurag Kumar Sinha & Anr. RP of Valecha Engineering Ltd.	M.S. Viswanathan
5.	I.A. No. 8734 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Royale King Fashions Pvt. Ltd. Vs. S D Retail Pvt. Ltd & Anr.	Vibhor Kapoor
6.	I.A. No. 8735 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	The Committee of Creditors of P.M. Cold Storage Pvt. Ltd. Vs. Monotrone Leasing Pvt. Ltd. & Anr.	Manisha Pandey

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Assistant Registrar